## EXTRAORDINARY PUBLISHED BY AUTHORITY



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## Notice

By virtue of an affidavit sworn before the **Notary Public Sonepur** on Dated **4th March 2024**, I, **Mr. Champeswar Mishra**, Address **AT- Ainlajhuli**, **PO- Badikata**, **PS- Baunsuni**, **Dist- Boudh** have changed my name from "**Ayushman Mishra**" to "**Champeswar Mishra**". Henceforth, I shall be known as "**Champeswar Mishra**" for all purposes.

**Champeswar Mishra** 

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